

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 102 OF 2016 &
IA No. 307 of 2017**

Dated: 6th April, 2018

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of :

**M/s. Hindustan Petroleum Corporation Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay
Mr. Sumit Kishore for PNGRB

ORDER

The learned counsel, Mr. Rahul Sagar Sahay, appearing for the Respondent P&NG Regulatory Board submitted that, due to some personal inconvenience for today, a short adjournment may kindly be granted in this matter.

Submission made by the learned counsel appearing for the Respondent, as stated above, is placed on record.

Release this matter from '*Part Heard*' and list for '*Hearing*' on **06.07.2018**, as agreed by the learned counsel appearing for both the parties.

(Justice N.K. Patil)
Judicial Member
vt/vg

(B.N. Talukdar)
Technical Member (P&NG)